

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-67/2004/3832 /A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rashmita Das,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, <sup>th</sup>30 May, 2025.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/2945/2025 dated 29.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.05.2025, along with station leave permission from the evening of 29.05.2025 till the morning of 31.05.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2004/3833/A, dated** , 30-05-25

Copy to:

✓ The Project Manager, Gauhati High Court.

30.05.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*